

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 105**

**CP(IB) No.57/Chd/Pb/2024**

**IN THE MATTER OF:-**

State Bank of India

...Petitioner

Versus

Doaba Amusement Parks Pvt. Ltd.

...Respondent

**Under Section: 7, IBC 2016**

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 09.09.2024.

Sd/-

Court Officer

Tanvi  
18.07.2024